

**THE HIGH COURT OF MEGHALAYA
AT SHILLONG**

NOTIFICATION

Dated Shillong ____ September, 2020

NO.HCM.II/123/2015/Pt/3_____: Pursuant to the Government of Meghalaya General Administration (A) Department Corrigendum No. GAA.229/2019/55 dated 28th August, 2020, the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong is pleased to declare 13th November, 2020 as holiday on account of "**Wangala Festival**" for the High Court and Subordinate Courts.

REGISTRAR GENERAL

Memo. NO.HCM.II/123/2015/Pt/3- A

Dated Shillong 25th September, 2020

Copy to:-

1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Mr. Justice R. V. More, Judge, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong.
4. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong.
5. The PA to Registrar General, High Court of Meghalaya, Shillong.
6. The District & Sessions Judge,
Shillong/Jowai/Nongpoh/Nongstoin/Mawkyrwat/Williamnagar/Tura/Ampati/Khlieh riat/Resubelpara.
7. The Director, Meghalaya State Judicial Academy, Shillong.
8. The Registrar, High Court of Meghalaya, Shillong.
9. The Joint Registrar, High Court of Meghalaya, Shillong.
10. The Deputy Registrar, High Court of Meghalaya, Shillong.
11. All Assistant Registrar, High Court of Meghalaya, Shillong.
12. The Chief Librarian, High Court of Meghalaya, Shillong.
13. The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong.
14. The Protocol Officer, High Court of Meghalaya, Shillong.
- ✓ 15. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
16. All Superintendents, High Court of Meghalaya, Shillong.
17. The PS to the Advocate General of Meghalaya, Shillong.
18. Notice Board.
19. Office file.

REGISTRAR GENERAL

2391
25/9/20